



BY COURIER / HAND DELIVERY

20th November, 2015

To,

Mr. S.K. Singhal,
Advisor (B & CS),
Telecom Regulatory Authority of India,
Mahanagar Doorsanchar Bhawan,
Jawahar Lal Nehru Marg,
Old Minto Road, New Delhi – 110 002.

Sir,

This has reference to the consultation paper on the Draft Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) (Sixth Amendment) Regulations, 2015.

We at Hathway are of the view that the changes proposed by the authority are appropriate and hence does not warrant any further comments from us.

Thanking you,

Yours faithfully,

For **Hathway Cable & Datacom Limited,**

Mr. Ajay Singh,
Company Secretary/Chief Compliance Officer.

Hathway Cable & Datacom Limited

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